

**REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Fourth Session—Second Lok Sabha

Fourteenth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

May, 1958

Price Re. 0-62

CONTENTS

	PAGES
1. Thirteenth Report	1
2. Fourteenth Report	2-3
3. Fifteenth Report .	4
4. Sixteenth Report .	5
5. Seventeenth Report	6-8
6. Eighteenth Report	9
7. Nineteenth Report .	10
8. Twentieth Report .	11—34
9. Twenty-first Report	35
10. Twenty-second Report	36
11. Annexure (Proceedings of Lok Sabha <i>re</i> : adoption of Reports) .	37—39

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

FOURTEENTH REPORT

(SECOND LOK SABHA)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fourteenth Report.

2. The Committee met on the 18th February, 1958 for categorisation of and allocation of time to Bills (*vide* Appendix) under Rule 294(1)(b) and 294(1)(c) of the Rules of Procedure respectively.

II. Categorisation and allocation of time to Bills

3. The members incharge of the Bills due for categorisation and allocation of time and the representatives of the Ministries concerned had been invited to present their views on these Bills before the Committee. Only the representative of the Ministry of Home Affairs was present at the sitting. Shri Radha Raman and Shrimati Subhadra Joshi members incharge of the Bills attended the sitting.

4. After hearing the views of the representative of the Ministry and members incharge and considering all aspects of the Bills, the Committee placed both Bills under category B and allotted time for each Bill as shown in the Appendix.

III. Recommendations

5. The Committee recommend that the categorisation of and allocation of time to the Bill by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI;
The 18th February, 1958.

HUKAM SINGH.

APPENDIX

S No.	Name of the Bill and Member in charge	Bill No.	Category assigned	Time allot- ted by the Committee	Remarks
1	The Delhi Regulation and Supervision of Educational Institutions Bill, 1957 by Shri Radha Raman.	98 of 1957	B	2 hours.	
2	The Code of Criminal Procedure (Amendment) Bill, 1957 (<i>Amendment of section 198</i>) by Shrimati Subhadra Joshi.	90 of 1957.	B	1½ hours.	